

Annexure - 2

| Name of Corporate debtor | | Date of Commencement of Liquidation | | 10.10.2023 | | List of Stakeholders as on | | 09.12.2023 | | | | |
|---------------------------------------|---|-------------------------------------|------------------------|---------------------------|-----------------|-----------------------------|-----------------------------------|----------------------------|---|--------------------------|------------------------------------|--|
| List of unsecured financial creditors | | | | | | | | | | | | |
| Sl.No | Name of Creditor | Details of Claim Received | | Details of claim admitted | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be setoff | Amount of Claim rejected | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total amount of claims | | | | | |
| 1 | Spatial Real Estate Ventures Private Limited. | 19.10.2023 | 10,70,24,658.00 | 10,70,24,658.00 | Business Loan | NIL | 59.40% | NIL | NIL | NIL | NIL | Vide Loan Agreement dated 20.11.2021 the loan was given to the CD by mortgaging the land owned by the CD admeasuring 3.64 Acres.. Since there is no charge registred on the property, the same is considered as un-secured loan. |
| 2 | Mr.Sushil Kanugolu | 19.10.2023 | 1,43,08,218.00 | 1,43,08,218.00 | Business Loan | NIL | 0.00% | NIL | NIL | NIL | NIL | Vide Loan Agreement dated 25.03.2021 the loan given to CD by the related party |
| 3 | Mrs.Shanthi Ramana | 19.10.2023 | 2,52,97,992.00 | 2,52,97,992.00 | Business Loan | NIL | 0.00% | NIL | NIL | NIL | NIL | Vide Loan Agreement dated 18.06.2021 the loan given to CD by the related party |
| TOTAL | | | 14,66,30,868.00 | 14,66,30,868.00 | - | - | 59.40% | - | | | | |